

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.128
IA-122/21, CA-854/19, IA-1810/20, IA-4345/20, IA-3715/20,
CA-558/20, CA-373/19 and IA-5318/20 in
IB-1411/ND/2018

IN THE MATTER OF:
AS Technosoft (P) Ltd
Vs.
Indianroots Shopping Ltd

...OPERATIONAL CREDITOR

..RESPONDENT

SECTION
U/s 9 IBC, 2016

Order delivered on 01.2.2021


CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant : -
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as per the directions of Hon'ble Members.

List on 1st March, 2021.


(Madhu Narula)
Court Officer